

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Manish Puri (Closure)
CC/10/2020**

14.08.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI.

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

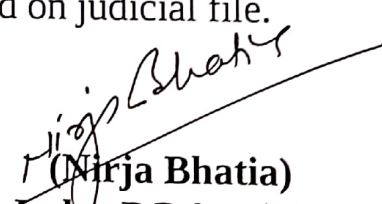
IO is reportedly not available.

Submissions/^{Regnum-}from the Id. Sr. PP heard/^{Recd.}

Put up for further clarifications on **25.08.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
**Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/14.08.2020**